

18
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 47-A/2016, 47-B/2016 with
TP 47/397-398/NCLT/AHM/2016(New)
C.A. No. 307 of 2013, 97 of 2014 with
C.P. No. 79/397-398/CLB/MB/2013(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

Name of the Company: **Manoj T Agarwal**
V/s.
Sushma Namkeen Pvt. Ltd. & Ors.

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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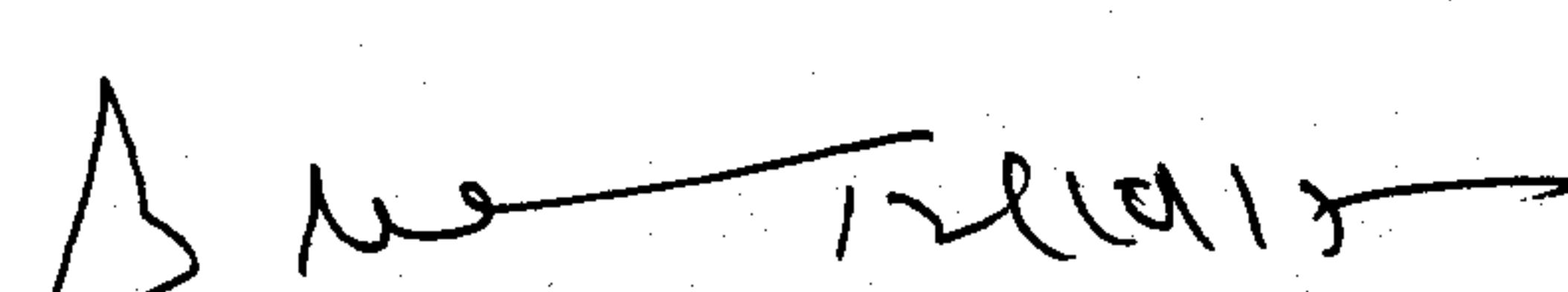
1.

2.

ORDER

None present for Original Petitioner. None present for Original Respondents No. 1, 3 and 4.

List the matter on 06.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of October, 2017.